

(2022) 12 MEG CK 0048

Meghalaya High Court At Shillong

Case No: Writ Petition (C) No. 485 Of 2022

Saket S. Gokhale

APPELLANT

Vs

Election Commission Of India &
Ors

RESPONDENT

Date of Decision: Dec. 29, 2022

Hon'ble Judges: H. S. Thangkhiew, J

Bench: Single Bench

Advocate: K. Paul, S. Chanda, S.K. Hassan, F. Askari, Dr. N. Mozika, D.L. Marshilong, R. Pahsyntiew, Philemon Nongbri, S. Sahay, S. Laloo

Judgement